

ITEM NO.109

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 993/2021

BADRI

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

IA No. 136301/2022 - GRANT OF BAIL)

Date : 16-03-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Appellant(s)

Mr. Kartikeya Bhargava, AOR

For Respondent(s)

Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellant wants time.

List the appeal for hearing on its own priority.

(VIRENDER SINGH)
BRANCH OFFICER

(ASHWANI KUMAR)
ASTT. REGISTRAR-cum-PS